

यहां फीरेन बेस्ड न्यूज एजेन्सियों पर किसी तरह का सेंसर लागू नहीं है, लेकिन मान्यवर एन. टी. रामाराव के डिमान्डेशन से सम्बन्धित जो कॅसेट्स बाहर जा रहे थे, उनको बदल कर

(व्यवधान)

अध्यक्ष महोदय : आप मुझे लिखकर दे दीजिए...

(व्यवधान)

श्री हरीश कुमार गंगवार : श्रीमन् उनको रास्ते ही में बदल दिया गया, इससे क्या बात जाहिर होती है...

(व्यवधान)

श्री राजेश कुमार सिंह : श्री एन. टी. रामाराव के कॅसेट्स फीरेन के देशों में जा रहे थे...

(व्यवधान)

Mr. Speaker : आप मुझे लिखकर दे दीजिए...

There is nothing. I cannot believe hearsay. I will have to ascertain the facts. I will have to find out. पता करवाता हूँ...

श्री राम निवास पासवान : सर, मंडल कमीशन की रिपोर्ट का मामला बहुत समय से पेंडिंग है, आप कुछ करवाईये न...

(व्यवधान)

अध्यक्ष महोदय : उसके बारे में तो मैंने पहले ही कह दिया, आप मुझे लिख कर दे दीजिए, बार-बार आप उसी को क्यों उठाना चाहते हैं... (व्यवधान)... मेरा बिल्कुल ध्यान है...

(व्यवधान)

12.05 hrs.

PAPERS LAID ON THE TABLE

Indian Airlines (Employees other than flying crew and those in the Aircraft Engineering Department) Service (Amendment) Regulations, 1984

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : I beg to lay on the Table a copy of the Indian Airlines (Employees other than Flying Crew and those in the Aircraft Engineering Department) Service (Amendment) Regulations, 1984 (Hindi and English versions) published in Notification No. Av 18012/2/82-AC in Gazette of India dated the 25 February, 1984, under sub-section (4) of section 45 of the Air Corporations Act, 1953 together with an explanatory Note. [Placed in Library. See No. LT-8663/84].

Coffee (Amendment) Rules, 1984 and Reviews on the working of and Annual Report of Minerals and Metals Trading Corporation of India Ltd. for 1982-83 and Statement for not laying the papers in time.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table :

- (1) A copy of the Coffee (Amendment) Rules, 1984 (Hindi and English versions published in Gazette of India dated the 8th June, 1984, under section 48 of the Coffee Act, 1942. [Placed in library See No. LT-8664/84].
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India

Limited for the year 1982-83,

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above [Placed in Library. *See* No. LT-8665/84]

Review on the working of and Annual Report of National Aluminium Co. Ltd. for 1983-84.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : I beg to lay on the Table a copy of the following papers (Hindi and English versions) under sub section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the National Aluminium Company Limited, for the year, 1983-84.
- (2) Annual Report of the National Aluminium Company Limited, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. *See* No. LT-8666/84].

Annual Report, Annual Accounts of and Review on the working of Central Council for Research in yoga and Naturopathy, New Delhi for 1982-83.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1982-83.

(2) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1982-83 along with Audit Report thereon.

(3) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1982-83. [Placed in Library. *See* No. LT-8667/84].

(Interruptions)

SHRI INDRAJIT GUPTA (Basirhat) : Mr. Speaker, I am trying to catch your eye and you are not even looking at this side. You have got some notices pending with you. One of the biggest and most prestigious public sector undertakings, the Heavy Engineering Corporation at Ranchi is closed during the last two weeks, due to strike by 17,000 employees. Government should say something about it. What steps are they taking to bring about a settlement ?

Public Debt (National Deposit Receipt) Rules 1984 Reserve Bank of India Employees. Provident Fund (Amendment) Regulations 1984, Reviews on the working of and Annual Reports of United India Insurance Co. Ltd. Madras for 1983 and General Insurance Corporation of India, Bombay for 1983 etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table

- (1) A copy of the Public Debt (National Deposit Receipt) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 849 in Gazette of India dated the 24th July, 1984, under section 28 of the Public Debt Act, 1944. [Placed in Library. See No. LT-8668/84].
- (2) A copy of the Reserve Bank of India Employees' Provident Fund (Amendment) Regulations, 1984 (Hindi and English versions) under sub-section(4) of section 58 of the Reserve Bank of India, Act, 1984. [Placed in Library. See No. LT-8669/84]
- (3) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st December, 1982. [Placed in Library. See No. LT-8670/84].
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (i) (a) Statement regarding Review by the Government on the working of the United India Insurance Company Limited, Madras, for the year 1983.
- (b) Annual Report of the United India Insurance Company Limited, Madras, for the year 1983 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-8671/84].
- (ii) (a) Statement regarding Review by the Government on the working of General Insurance Corporation of India, Bombay, for the year 1983.
- (b) Annual Report of the General Insurance Corporation of India, Bombay, for the year, 1983 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8672/84].
- (iii) (a) Statement regarding Review by the Government on the working of the National Insurance Company, Limited, Calcutta, for the year 1983.
- (b) Annual Report of the National Insurance Company Limited, Calcutta, for the year 1983 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8673/84].
- (5) A copy each of the following Reports (Hindi and English versions)
- (i) Report of the Subansiri Gaonlia Bank, North Lakhimpur (Assam) for the year ended the 31st December, 1982 together with the Accounts and Auditor's Report thereon.
- (ii) Report of the Hardoi Unnao Gramin Bank, Hardoi. (U.P.) for the year ended the 31st December,

- 1982 together with the Accounts and Auditor's Report thereon.
- (iii) Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur (U.P.) for the year ended the 31st December, 1983 together with the Accounts and the Auditor's Report thereon.
- (iv) Report of the Haryana Kshetriya Gramin Bank, Bhiwani (Haryana) for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
- (v) Report of the Gaur Gramin Bank, Malda (West Bengal) for the year ended the 31st December, 1983, together with the Accounts and Auditor's Report thereon.
- (vi) Report of the Bhojpur Rohtas Gramin Bank, Arrah (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (vii) Report of the Samyut Kshetriya Gramin Bank, Azamgarh (U.P.) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (viii) Report of the Jammu Rural Bank, Jammu (J&K) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (ix) Report of the Gurgaon Gramin Bank Gurgaon (Haryana) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (x) Report of the Rae Bareilly Kshetriya Gramin Bank, Rae Bareilly, (U.P.) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xi) Report of the Farukhabad Gramin Bank, Farrukhabad (U.P.) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xii) Report of the Mallabum Gramin Bank, [However (West Bengal) for the year ended the 31st December 1983 together with the Accounts and Auditor's Report thereon.
- (xiii) Report of the Nagarjuna Gramina Bank Khama (Andhra Pradesh) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xiv) Report of the Rayalaseema Gramina Bank, Cuddapah (Andhra Pradesh) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xv) Report of the Sri Visakha Gramina Bank, Srikakulam (Andhra Pradesh, for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon,
- (xvi) Report of the Shekhawati Gramin Bank, Sikar, (Rajasthan) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xvii) Report of the Bilaspur Raipur Kshetriya Gramin Bank Bilaspur (Madhya Pradesh) for the year ended the 31st December 1983 together with the Accounts and Auditor's Report thereon.

(xviii) Report of the Magadh Gramin Bank, Gaya (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xix) Report of the Koraput Panchabati Gramya Bank, Jeypore (Orissa) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xx) Report of the North Malabar Gramin Bank, Malapuram (Kerala), for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon-

(xxi) Report of the Rewa Sidhi Gramin Bank, Rewa (Madhya Pradesh), for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxii) Report of the Kosi Kshetriya Gramin Bank, Purnea (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxiii) Report of the Vaishali Kshetriya Gramin Bank, Muzaffarpur, (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxiv) Report of the Bundelkhand Kshetriya Gramin Bank, Tikamagarh (Madhya Pradesh) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxv) Report of the Santhal Parganas Gramin Bank, Dumka (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxvi) Report of the Kutch Gramin Bank, Bhuj (Gujarat) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxvii) Report of the 'Jamnagar Gramin Bank, Jamnagar (Gujarat) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxviii) Report of the Marudhar Kshetriya Gramin Bank, Churu (Rajasthan) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxix) Report of the Nalanda Gramin Bank, Biharashariff (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

(xxx) Report of the Madubani Kshetriya Gramin Bank, Madhubani (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.

- (xxxix) Report of the Ranchi Kshetriya Gramin Bank, Ranchi (Bihar) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.
- (xxxii) Report of the Ellaquai Dehati Bank, Srinagar Jammu and Kashmir) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xxxiii) Report of the Kanpur Kshetriya Gramin Bank, Kanpur (Uttar Pradesh) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xl) Report of the Balasore Gramya Bank, Balasore (Orissa) for the year ended the 31st December 1983 together with the Accounts and Auditors Report thereon.
- (xxxiv) Report of the Sravasthi Gramin Bank, Baharich (Uttar Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (xli) Report of the Tulsi Gramin Bank, Banda (U. P.) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.
- (xxxv) Report of the Mithila Kshetriya Gramin Bank, Darbhanga (Bihar) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (xlii) Report of the Shivpuri Guna Kshetriya Gramin Bank, Shivpuri (M. P.) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.
- (xxxvi) Report of Palamau Kshetriya Gramin Bank, Diltongani (Bihar) for the year ended the 31st December, 1983 for together with the Accounts and Auditor's Report thereon.
- (xliii) Report of the Saran Kshetriya Gramin Bank, Champtra (Bihar) for the year ended 31st the December, 1983 together with the Accounts and Auditors Report thereon.
- (xxxvii) Report of the Jhabua-Dhar Kshetriya Gramin Bank, Jhabua (Madhya Pradesh) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.
- (xliv) Report of the Manipur Rural Bank, Imphal (Manipur State) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.

- (xlv) Report of the Kamraz Rural Bank, Sopore (J & K) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.
- (xlvi) Report of the Chitradurga Gramin Bank, Chitradurga, (Karnataka) for the year ended the 31st December, 1983 together with the Accounts and Auditors Report thereon.
- (xlvii) Report of the Dhenkanal Gramya Bank, Dehkanal (Orissa) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xlviii) Report of the Aravali Kshetriya Gramin Bank, Sawaimadhapur (Rajasthan) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (xlix) Report of the Langpi Dehagi Rural Bank, District Karbi, Anglong (Assam) for the year ended the 31st December, 1983 together with the Accounts and Auditor's Report thereon.
- (l) Report of the Sri Srayasthi Gramin Bank, Adilabad (A. P.), for the year ended the 31st December, 1983, together with the Accounts and the Auditors Report thereon.
- (li) Report of the Panchamahar Gramin Bank, Godhra (Gujarat), for the year ended the 31st December, 1983, together with the
- Accounts and Auditors Report thereon.
- (lii) Report of the Subansiri Gaonlia Bank, North Lakhimpur (Assam), for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (liii) Report of the Sangameshwara Grameena Bank, Mahbobnagar (A. P.), for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (liv) Report of the Rani Lakshmi Bai Kshetriya Gramin Bank, Jhansi (U. P.), for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lv) Report of the Manjira Grameena Bank, Sangareddy (A. P.), for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lvi) Report of the Pinakini Grameena Bank, Nellore (A. P.), for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lvii) Report of the Howrah Gramin Bank, Howrah (W. B.), for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lviii) Report of the Nimar Kshetriya Gramin Bank, Khargone (M. P.), for the

year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.

- (lix) Report of the Hadoti Kshetriya Gramin Bank, Kota (Rajasthan) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lx) Report of the Mandla Balaghat Kshetriya Gramin Bank, Mandla (Madhya Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxi) Report of the Mewar Aanchalik Gramin Bank, Udaipur (Rajasthan) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxii) Report of the Thar Aanchalik Gramya Bank, Jodhpur (Rajasthan) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxiii) Report of the Chaitanya Grameena Bank, Tumkar, for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxiv) Report of the Shri Satavahana Grameena Bank, Karimnagar (Andhra Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxv) Report of the Gurdaspur Amritsar Kshetriya Vikas Gramin Bank, Gurdaspur (Punjab) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxvi) Report of the Shivalik Gramin Bank, Hoshirpur (Punjab) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxvii) Report of the Bijapur Grameena Bank, Bijapur (Karnataka) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxviii) Report of the Ratlam-Mandsor Kshetriya Gramin Bank, Mandsoor for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxix) Report of the Sahdol Kshetriya Gramin Bank, Shahdol (Madhya Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxx) Report of the Jamuna Gramin Bank, Agra (Uttar Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxxi) Report of the Nadia Gramin Bank, Krishnagar (West Bengal) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon.
- (lxxii) Report of the Shri Vankateshwara Grameena Bank,

Chittoor (Andhra Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors Report thereon. [Placed in Library See no. LT-8674/84].

CARDAMOM (AMENDMENT) RULES, 1984)

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : I beg to lay on the Table a copy of the Cardamom Amendment Rules, 1984 (Hindi and English versions) Published in Notification No-S. O. 2155 in Gazette of India dated the 7th July, 1984, under section 33 of the Cardamom Act, 1956. [Placed in Library. See No. LT- 8675/84].

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : अध्यक्ष महोदय, बनारस में काशी विद्यापीठ यूनिवर्सिटी में 36 भाषाएं बगैर किसी मान्यता के चला रखी हैं और वहां पर काफी लूट हो रही है। वहां के वाइस चांसलर बहुत गड़बड़ कर रहे हैं।

अध्यक्ष महोदय : यह सैंटर के अधीन है या स्टेट के अधीन है ?

श्री राजनाथ सोनकर शास्त्री : यूनिवर्सिटी ग्रांट्स कमीशन का मामला है। छात्रों पर लाठी चार्ज हो रहा है।

(व्यवधान)

PROF. K. K. Tewary (Buxar) : Sir, you will kindly remember my notice about a very serious thing. British Columbia is a State in Canada. There, Khalistan has been given official recognition. In the meantime, now a plane has been hijacked.

(Interruptions)

MR. SPEAKER : I have already sent it to the External Affairs Ministry.

PROF. P. J. KURIEN (Mavelikara): Sir, I have given a Calling Attention on the cement scandal in Kerala...

(Interruptions)

MR. SPEAKER : No. cross-talking please.

PROF. P. J. KURIEN : I have given a Calling Attention on the cement scandal. There is much gossip.

MR. SPEAKER ; I have already written. They have already taken steps regarding that. Some arrests have also been made. I have written to the Home Ministry also.

PROF. K. K. TEWARY : *rose***

SHRI CHANDRAJIT YADAV : *rose***

MR. SPEAKER ; I have not allowed Mr. Yadav.

(Interruptions)**

श्री राजेन्द्र प्रसाद यादव (मधेपुरा) : अध्यक्ष महोदय, उत्तरी बिहार भारत सरकार की निगाह से उपेक्षित रहा है। उसको लेकर परसों से वोट क्लव पर लोग धरना दे रहे हैं। समस्तीपुर से दरभंगा तक जो रेलवे लाइन के कन्वर्जन का काम शुरू हो गया था, उसको बन्द कर दिया गया है इसलिये इस पर ध्यान दिया जाये।

(व्यवधान)

SHRI K. MAYATHEVAR (Dindigul) : What has happened to the discussion on the situation in Sri Lanka ? It has again been postponed...

**Not recorded.